

This has added to the pollution in the city.

(b) to (d). Along with amendments to the Motor (Vehicles) Act and Rules, the Government have notified mass emission standards at the manufacturing stage. It is proposed to link these standards with those of fuel efficiency with the objective of getting the manufacturers to adopt best available technology.

#### **Open Dust Bins Causing Environmental Pollution**

1066. SHRI J. P. AGARWAL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government are aware that open dust-bins in Old Delhi are posing a serious health hazard and a major threat for environment pollution;

(b) if so, whether Government propose to replace the garbage collection process by introducing some modern methods whereby threat to pollution is controlled; and

(c) if not, the reasons therefor?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUSTRAY): (a) No, Sir.

(b) and (c). Dust Bins in Old Delhi are part of the sanitation programme. These are regularly cleaned and the garbage collected is sent to landfills for ultimate disposal. New processes of disposal will be adopted as and when they are approved.

#### **Karwar Naval Yard Project**

1067. SHRI JANARDHANA POOJARY: Will the PRIME MINISTER be pleased to state:

(a) the amount of money spent on

Karwar Naval Yard Project together with the details of the progress made so far; and

(b) the money spent for the rehabilitation of displaced persons?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) The expenditure so far incurred on the new Naval Base at Karwar is Rs. 35.4 crores. The details of the progress made are as follows:-

(i) 5825 acres of Government land have been taken over and 2495 acres of private land are presently under acquisition.

(ii) Detailed Project Reports for Phases I and II of the Project are under finalisation.

(b) An amount of Rs. 9 crores has been sanctioned by the Central Government for the rehabilitation of the displaced persons. Out of this amount approximately Rs. 7.05 crores have already been placed at the disposal of the State Government.

#### **Linking all Districts by Computers**

1068. SHRI MAHENDRA SINGH MEWAR: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to link all the districts in the country by computers to collect and disseminate data on planning and implementation of various programmes;

(b) if so, the details thereof; and

(c) the financial implications of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI

BHAGEY GOBARDHAN): (a) Yes, Sir.

(b) Government of India set up the National Informatics Centre (NIC) to provide computer based information services to the Central Government departments for planning and decision support. Since 1985, NIC services were progressively extended to the State and Union Territory Governments and District Administrations to ensure a systematic procedure for information exchange and decision support among various departments/ministries of Central Government, State Governments and District Administrations. To facilitate this, NIC has set up four Regional Computer Centres at Delhi, Bhubaneswar, Pune and Hyderabad, each having a large main-frame Computer. Computers have also been installed in the State capitals. In the District Administrations, Super micro computers have been installed. All these computers are connected via satellite to form a computer-communication network called NICNET. The Centre at Delhi functions as the central node of the network, where a high capacity Master Earth Station has been installed.

The network facilitates exchange of information among Central Government, State Government departments and District Administrations. NIC has already installed computers and satellite earth stations in 425 districts in the country. After studying the information requirement at the district level, NIC has developed 27 standardised software packages relating to Agriculture, Ground Water, Animal Husbandry, Buildings and Works, Civil Supplies, District Collectorate, Collegiate Education, District Planning, Employment, Fisheries, Health, Irrigation, Industry, Labour, Panchayat, Power, Public Instruction, Road and Bridges, Rural Development, SC/ST Development, Social Forestry, Social Welfare, Town Planning, Transport, Water Authority, District Treasury and MIS for Collector. Many of these packages are progressively being imple-

mented in several of the districts alongwith the corresponding data bases which enable quick availability of information for planning and decision support.

(c) An expenditure of Rs. 173 crores was incurred on this project during the Seventh Five Year Plan.

#### **Over Staffing in Public Sector Undertakings**

1069. SHRI MADHAVRAO SCINDIA: Will the PRIME MINISTER be pleased to state:

(a) whether a number of Central Public Sector Undertakings, including the State Trading Corporation, have been suffering from ballooning workers' force;

(b) if so, the details thereof and the extent of over staffing in each of them as on June 30, 1990; and

(c) the steps taken/being taken to rid them of the problem without resorting to retrenchment and causing hardship and injustice to the employees?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) and (b). As per the information collected by the Government sometime back, 31 public sector enterprises had reported that 50,287 employees were surplus to their requirements, 86 public sector enterprises had no surplus and the remaining 92 public sector enterprises had not yet identified surplus staff.

(c) Government has formulated a Voluntary Retirement Scheme for implementation by Public Sector Enterprises with the objective of reducing surplus manpower.